# CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

### OA No.485/2015

Dated this Friday the 2nd day of August, 2019

Coram: Dr. Bhagwan Sahai, Member (A).
Ravinder Kaur, Member (J).

1.Ritesh Harishbhai Patel
(Son of Harishbhai C. Patel)
Date of Birth: 05.04.1988.
Age: 27 years,
and
Residing at: H.No.96-4, Pariyari,
Moti Daman, Village-Pariyari,
District, Daman, State-Union Territory
of Daman and Diu, Pin Code-396210.

2. Sanjay Chimanbhai Patel (son of chimanbhai D. Patel) Date of Birth: 26.08.1992, Age 23 years, and Residing at: 15-16, Khariwad, Koliwada Nani Daman, District: Daman, Union Territory of Daman & Diu, Pin code: 396210.

3.Brijalkumar Prabhu Patel,
(son of Prabhu Patel)
Date of Birth: 18.11.1992,
Age: 23 years, and Residing at:
3-3, Jampore, Moti Daman,
Koliwad, Nani Daman, District-Daman,
Union Territory of Daman & Diu,
Pin code: 396210.

4. Satyavan Gandhi Patel, (son of Gandhi M. Patel) Date of birth: 26.08.1992, Age: 24 years, and Residing at: 337, Magarwada, Moti Daman, District: Daman, Union Territory of Daman & Diu, Pin Code: 396210.

5.Kalpesh N. Parmar
(son of Narottam B. Parmar)
Date of Birth:24.02.1991,
Age: 24 years, and residing at:1134,

Javar Ni Wadi, Dunetha, Nani Daman, District: Daman, Union Territory of Daman & Diu, Pin codde: 396210.

6.Rahul H. Patel (son of hasmukh N. Patel) Date of Birth: 17.07.1994, Age: 21 years, Pin Code: 396210.

7. Keyur J. Patel,
(son of Jagubhai Patel)
Date of birth: 16.02.1989,
Age: 27 years, and
Residing at:295, Marwad,
Patel Falia, Nani Daman,
District:Daman, Union Territory
of Daman and Diu,
Pin Code: 396210.

... Applicant.

( By Advocate Shri R. G. Walia ).

#### Versus

- 1.Union of India, through The Administrator, Union Territory of Daman & Diu, Secretariate Moti Daman, Pin Code:396 220.
- 2.Chief Engineer (P.W.D.) Administration of Public Works Department, Fort Area, Daman-396 220.
- 3. Superintending Engineer, Public Works Department, Fort Area, Moti Daman-396 220.
- 4. Gaurav Jain,
- 5. Satish Kumar,
- 6. Rajat Biswas,
- 7. Pradeep K. Singh,
- 8. Keyur A. Patel,
- 9. Swetang P. Bamnania,
- 10. Rajubhai G. Patel,
- 11. Damania K. Parsottam,
- 12. Hemant H. Chudasama,
- 13. Urmi Shah,

... Respondents.

( By Advocate Shri R. R. Shetty along with Shri B. K. Ashok Kumar ).

## ORDER (ORAL) Per: Ravinder Kaur, Member (Judicial)

#### Present.

- 1. Shri R. G. Walia, learned counsel for the applicant.
- 2. Shri R. R. Shetty along with Shri B. K. Ashok Kumar, learned counsels for the respondents.
- 3. Perusal of order dated 24.07.2019 shows that learned counsel for the applicant had sought time to seek instructions from the applicant.
- 4. The learned counsel for the applicant has submitted that he has no instructions from the applicant in the matter, therefore appropriate order may be passed.
- 5. In the above referred circumstances, the OA is dismissed in default as well as for non-prosecution.
- There shall be no order as to costs.

(Ravinder Kaur) Member (J) (Dr. Bhagwan Sahai) Member (A)

V.

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